

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

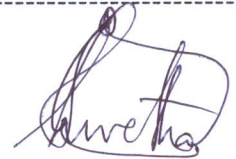
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/7/2016
NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others
NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

For TK Bhaskar
Priyadarshini N
Shivetha Vasudevan

counsel for the
petitioners



D. Chandragupta.

Counsel for R7.



SANDEEP KUMAR

For Kumarpal Chopra

Counsel for R1 to R6



ORDER

Ms N Priyadarshini, counsel for the petitioners present. Shri Sandeep Kumar, proxy representing counsel for R1 to R6 and Shri D Chandragupta, counsel for R7 are present. Counsel for R7 sought time for filing counter. Time extended at request. Put up on **03.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)